

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 3846
ANSWERED ON 23rd MARCH, 2023**

USE OF ELECTRIC VEHICLES

3846. SHRI MANICKAM TAGORE B. :

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether it is a fact that use of Electric Vehicles (EVs) has been increasing in rural India and if so, the details thereof;

(b) whether the Government is aware of the need to have better infrastructure facilities along National highways for recharging batteries in view of increased use of EVs; and

(c) if so, the steps being taken by the Government in this regard?

ANSWER

**THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS
(SHRI NITIN JAIRAM GADKARI)**

(a) As per data available on Vahan database, the registration of electric vehicles has been rising in the country (both rural and urban). The details are as provided below: -

Year	2020	2021	2022	2023 (till 19.03.2023)
Electric Vehicles registered	1,24,026	3,29,808	10,20,679	2,78,976

Note: *Andhra Pradesh and Madhya Pradesh are in the process of migrating to Vahan and the data shown above is only partial, as available in Vahan Database. Telangana and Lakshadweep data are not available in Online Vahan Database and hence not provided.

(b) and (c) 1. National Highways Authority of India (NHAI) through National Highways Logistics Management Limited (NHLML) is developing Wayside Amenities (WSAs) across National Highways / Expressways in which the provision for EV Charging is a mandatory facility.

2. The Ministry of Heavy Industries launched the Faster Adoption and Manufacturing of (Hybrid &) Electric Vehicles in India (FAME India) Scheme in 2015. At present, Phase-II of FAME India Scheme is being implemented for a period of 5 years w.e.f. 01st April, 2019 with a total budgetary support of Rs. 10,000 crore. Ministry of Heavy Industries has sanctioned 2,877 Electric Vehicle Charging Stations in 68 cities across 25 States/UTs. Further, 1576 charging stations across 9 Expressways and 16 Highways under Phase II of FAME India Scheme has also been sanctioned.

3. According to the Resolution No. P-12029(11)/2/2018-OMC-PNG dated 08.11.2019 by Ministry of Petroleum and Natural Gas (MoP&NG), in addition to conventional fuels, the authorized entities are required to install facilities for marketing at least one new generation alternate fuel like Compressed Natural Gas (CNG), biofuels, Liquefied Natural Gas (LNG), electric vehicle charging points etc. at their proposed retail outlets (RO), within three years of operationalisation of the said outlets subject to the entity complying with various other statutory guidelines as applicable.
